

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
COMAPNY APPEAL (AT) (Ins) NO.1245-1247 OF 2019

In the matter of:

State Bank of India.

Appellant

Vs

Maithan Alloys Ltd & Ors.

Respondents

Present:

Mr. Sanjay Kapur and Mr. V.M.Kanna, Advocate for Appellant.

Mr. Abhijit Sinha with Mr. Saikat Sarkar and Mr. Neeraj Kr. Gupta, Advocate for R-1.

Mr. Rahul Auddy, Advocate for R-5 (Liquidator)

ORDER

30.01.2020- Heard in part. Learned counsel for the Appellant has started his arguments. However, he could not conclude his arguments. Notice has been served through email to Respondent No. 2, 3 & 4. However, no body appeared on behalf of the Respondent No.2, 3 & 4. At the request of the Appellant, the case is adjourned.

Let the matter be fixed on **31st January, 2020 on the top of the list.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

Rk/kam